

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

221. IA/1871/2022 C.P. (IB)/1449(MB)2020

IN THE MATTER OF

DLL Talwalkars Club Private Limited

U/s 10 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. ANU JAGMOHAN SINGH,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

In terms of the order dated 26.03.2024 of NCLT Delhi, the case is transferred to Court-VI.

Sd/-
ANU JAGMOHAN SINGH
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/